

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP 134 of 2016 (CP 65 of 2016)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

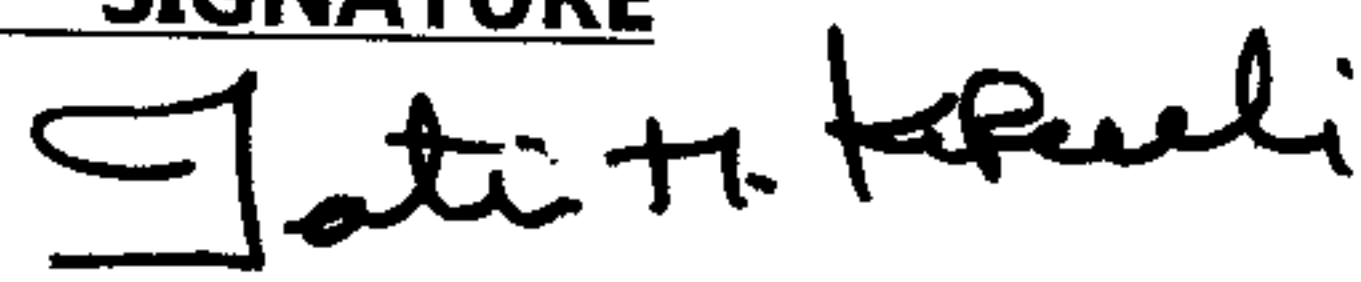
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2019**

Name of the Company: Sanjeev J Dave

V/s.

Environmental Project Mgt Pvt Ltd & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

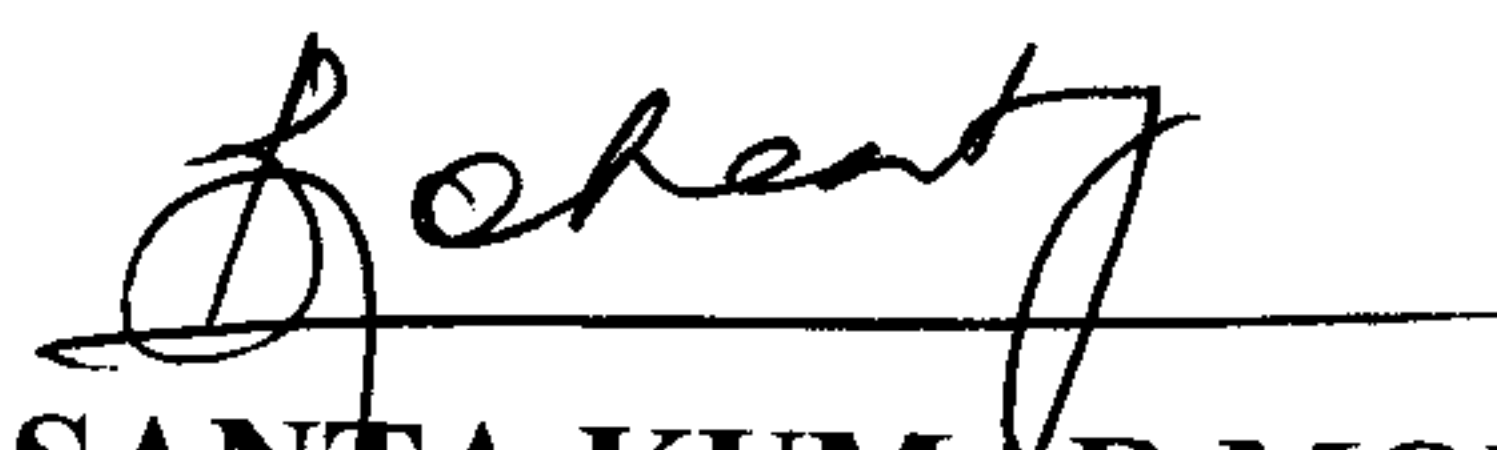
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	JATIN KAPADIA	PCS	Respondent	
2.				


ORDER

The parties are represented through their respective Learned Counsel(s).

The pleadings are complete. Hence, a final opportunity is granted to both the parties for final hearing. No further adjournment will be granted.

List the matter on 17.10.2019


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 6th day of September, 2019.